

## PENDENCY REPORT AS ON 15-12-2021

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	8191
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	31
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	282
6	ARBP-Petitions under Indian Arbitration Act.	107
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	5977
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2686
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2476
13	COA-Appeals against judgement in Comp.Pet.	18
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	6761
18	Contempt Petition in Berhampur Bench	15
19	Contempt Petition in Bhubaneswar Bench	652
20	Contempt Petition in Cuttack Bench	998
21	Contempt Petition in Sambalpur Bench	13
22	CONTR-Proceeding relating to Criminal Contempt	112
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1021
25	CRLA-Appeal against Judgement/Sentence.	10217
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1426
27	CRLMA-Other Miscellaneous Application.	672
28	CRLMC-Appl.under Sec.482 Cr.P.C.	11470
29	CRLMP-Criminal Miscellaneous Petition	588
30	CRLREV-Criminal Revision.	9218
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	157
34	CRREV-Criminal Revision	256
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	38
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	27
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22
47	FA-First Appeal	1085
48	FAO-First Appeal from Orders.	3306
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	110
51	GCRLA-Government Appeals	414
52	GUAP-Pet. under Guardianship and Wards Act.	14
53	IP(M)-Main Petition (Insolvency Act.)	1
54	ITA-Appeals Income-tax	410
55	JCRA-Jail Criminal Appeals	15
56	JCRLA-Jail Criminal Appeal	1192
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	982

60	LPA-Letters Patent Appeals.	25
61	MACA-Motor Accident Appeals.	6447
62	MAC-Motor Accident Claims.	1
63	MA-Miscellaneous Appeals	100
64	MATA-Matrimonial Cases (Appeals)	962
65	MFA-FA against Spl. Jurisdiction Cases.	9
66	MJC-Misc.Judicial Case.	59
67	MSA-SA from judgements in Misc. Cases.	92
68	OCRMC-Original Crl. Miscellaneous Case	100
69	OJC-Original Jurisdiction case (Writ)	1364
70	OREF-References.	1
71	OS-Original Suit.	1
72	OTAPL-Other Tax Applications.	115
73	OTC-Other Tax Case.	5
74	OVTA-Tax Appeal Under OVAT ACT.	1
75	RCFA-First Appeals(Rent Control Matters)	1
76	Review Petition in Berhampur Bench	4
77	Review Petition in Bhubaneswar Bench	98
78	Review Petition in Cuttack Bench	128
79	Review Petition in Sambalpur Bench	3
80	RFA-FA from Judgement and Decree in Suit	2151
81	RPFAM-Revision US 19 of Family Court Act.	1632
82	RSA-Second Appeal from Judgement and Decree.	6766
83	RVWPET-Review Petition.	2092
84	SAO-Second Appeal from Appellate Order.	216
85	SA-Second Appeal	2280
86	SCLP-Pet.for leave to appeal to Supreme Court	1
87	SJC-Special Jurisdiction Case (Tax Matters)	179
88	SM-Suo Motu.	46
89	SPA-Sp.Appeal before DB ...	1
90	STAPL-Appl.for direction to make a reference.	1
91	STREV-Sales Tax Revision.	1496
92	TA-Tax Appeal	12
93	TEST-Testamentary Cases.	1
94	TREV-Tax Revesion	88
95	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	295
96	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	802
97	WA-Appeals before DB against SB Judgement	3936
98	WPC(OAB)-Original Application in Berhampur Bench	88
99	WPC(OAC)-Original Application in Cuttack Bench	12722
100	WPC(OA)-Original Application in Bhubaneswar Bench	3949
101	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	295
102	WPC(OAS)-Original Application in Sambalpur Bench	165
103	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	435
104	WPC(TAC)-Transfer Application in Cuttack Bench	310
105	WPC(TA)-Transfer Application in Bhubaneswar Bench	11
106	WP(C)-Writ Petition under Art.226 and 227.	71062
<b>Grand Total</b>		<b>191857</b>